

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 103
(To be answered on the 20th July 2023)**

OBSTRUCTION OF FLIGHTS AT SOLAPUR AIRPORT

**103. SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the chimney of a sugar factory which was obstructing the operation of flights from Hotgi Airport in Solapur has been demolished and if so, the details thereof;**
(b) the details of the steps being taken by the Ministry to commence air services from Solapur; and
(c) the time by which the said flight service is likely to commence?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

a) to (c): The Director General of Civil Aviation (DGCA) has initiated the process of hearing under the Aircraft (Demolition of obstructions caused by Buildings and Trees etc.) Rules, 1994 for demolishing the three chimneys that were obstructing flight operations from Hotgi Airport in Solapur. One of the three chimneys has already been demolished. However, resumption of scheduled flight operations is inter-alia contingent upon demolition of all three chimneys.
